

>

Title: Introduction of the Constitution (Amendment) Bill, 2012 (Amendment of Article 130).

SHRI R. THAMARAISELVAN (DHARMAPURI): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

सभापति महोदय : प्रश्न यह है

"कि भारत के संविधान का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए"
प्रस्ताव स्वीकृत हुआ

SHRI R. THAMARAISELVAN : I introduce the Bill.
